## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS HIDGE SOUTH DISTRICT: SAKET COURTS COMPLEX NEW DELHI

## ORDER

With the approval of the Ld. Principal District & Sessions Judge, South District, the following transfer and posting

S. No.	Name of the Official	From	To
i.	Sh. Pawan Kumar Verma EG: 71943476	Personal Assistant in the court of Sh. Sudesh Kumas-II, PO:MACT, South District, Salort Courts, New Delhi	
2.	Ms. Rekisa EC: 52426125	Personal Assistant in the court of Sh. Dinash Kuman, ADJ-02, South District, Salon Courts, New Dahi	Personal Assistant in the court of Sh. Sades Kumar-II, PO:MACT, South District, Selec Courts. New Delhi

Note:- Non-compliance of transfer order or immediately proceeding on loave shall be considered deliberate immissedination and disciplinary action shall be taken against the erring official.

> (NAROTTAM KADSHAL) Principal District & Sessions Judge South District, Salost Courts, New Delhi Dated, New Delhi the 4/3/2-7

No. Admn.3/P&D/SD/Sukes/2023/\_6893-6907-

Copy forwarded for information and necessary action to:

- The Ld. Principal District & Sessions Judge (HOs), Tis Hazari Courts, Delhi.
- 2. PS to Ld. Principal District & Sessions Judge, South District, Sakes Courts Complex, New Delhi.
- The Ld. Presiding Officers/ Officers-in-Charge, concerned.
  The Drawing and Disbursing Officer, South District, Salet Courts Complex, New Delhi
- 5. The Officer-In-Charge, Computer Branch, South district, Saket Courts Complex, New Delhi 6. The A.O. (Judicial), Administration, (HOs), Tis Hazari Courts, Delhi,
- Website Committee, HQs, Tis Hazari Courts, Delhi 8. The PRO, South District, Saket Courts Complex, New Delhi.
- 9. ACR Cell (HOs), Tis Hazari Courts, Delhi
- 10 Officialconcerned
- 11. Dealing official, LAYERS neat, Tis Hazari Court, for uploading on LAYERS.

12. Guard Pile

(NAROTTAN KAUSHAL) Principal District & Sessions Judge South District, Salot Courts, New Dallei